

**GOVERNMENT OF INDIA**  
**MINISTRY OF EDUCATION**  
**DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**RAJYA SABHA**

UNSTARRED QUESTION NO. 2740  
TO BE ANSWERED ON 22.12.2021

**Improving education access for children of seasonal migrants**

2740 **Shri Md. Nadimul Haque:**

Will the Minister of *Education* be pleased to state:

- (a) whether Government has any programme in place to ensure the continuity of education of children of seasonal migrants;
- (b) if so, the details thereof;
- (c) whether there are any programmes to provide remedial classes, transfer credits and enrolment for such students;
- (d) if so, the details thereof;
- (e) whether there are any specific incentives-based programmes to keep such students in formal education; and
- (f) if so, the details thereof, including coverage in different host States and budget allocation and utilisation?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(SMT. ANNPURNA DEVI)**

(a) to (f): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the appropriate Government to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school.

Section 4 of the RTE Act provides for special training for age appropriate admission of out of school children. Those children who have missed out certain academic years either for being never enrolled into a school or having dropped out of school, have a right to Special Training in residential and non residential mode, subsequently to be mainstreamed in formal schools in age appropriate class. These out

of school children include those who are never enrolled, those who drop out, children of migrants, street and working children, children without adult protection etc.

Under the centrally sponsored scheme- Samagra Shiksha, financial assistance is provided to States and UTs for undertaking various activities to reduce number of Out of School Children (OoSC) including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up and running of Netaji Subhash Chandra Bose Avasiya Vidyalayas, provision of free uniforms, free text books to the eligible students at elementary level, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, are also supported to bring out of school children to the formal schooling system. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, Braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

Under 'Pradhan Mantri Poshan Shakti Nirman' (PM POSHAN) one hot cooked meal in Govt and Govt aided schools is provided to students at the elementary level of education.

Also, Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, for elementary education in the neighbourhood school.

Under Samagra Shiksha, for the first time in 2021-22, financial assistance upto Rs. 2000 per annum per child has been provided for supporting Out of School Children of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification. Also, under National Means-cum-Merit Scholarship Scheme, scholarship is

awarded to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue the study at secondary stage.

Further, an amount of ₹ 564.35 crore has been approved for out of school children in 2021-22 for providing special training at elementary level and open schooling at senior and senior secondary level.

In addition, in order to mitigate the impact of challenges thrown by the COVID-19 pandemic for migrant children and for preventing drop outs, lower enrolments and loss of learning, this department has issued guidelines for identification, smooth admission process and continued education of migrant children on 13.07.2020, inter-alia, requesting the States to identify and enroll all children without any procedural formalities and maintain a database of children so admitted.

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